COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal Nos. 248 & 249 of 2017

Dated: 5th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Torrent Power LimitedAppellant(s)

Vs.

Gujarat Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan

Mr. Nitin Ojha Mr. Chatan B

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

ORDER

Learned counsel for the respondent states that the State Commission does not wish to file any reply. Therefore, the pleadings are treated to be complete. List these matters for hearing on <u>09.07.2018</u>. Tag to Appeal No. 345 of 2017.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk